

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1040/2020

Date of order: 17.11.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Dipankar Roy, son of Dwijendranath Roy, aged about 27 years, by occupation Unemployed, residing at Village Argori, Sankrail, District Howrah, West Bengal – 711302.

---Applicant

-versus-

1. Union of India, service through the Secretary, Ministry of Communication and IT, Department of Tele Communication, Govt. of India, having its office at Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110001.
2. Chief Postmaster General, West Bengal Circle, having office at Yogayog Bhawan, Chittaranjan Avenue, Kolkata – 700012.
3. Postmaster General, West Bengal Circle, having office at Yogayog Bhawan, Chittaranjan Avenue, Kolkata – 700012.
4. Assistant Director of Postal Services (Recruitment), West Bengal Circle, having office at Yogayog Bhawan, Chittaranjan Avenue, Kolkata – 700012.
5. Circle Recruitment Committee, West Bengal Circle, having office at Yogayog Bhawan, Chittaranjan Avenue, Kolkata – 700012.
6. Senior Superintendent of Post Offices, Barasat Division, Barasat, District ; North 24 Parganas, Pin 700124.



--Respondents

BB

For the applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. R. Bose, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Ld. Counsels for both the parties and perused the records.

2. The applicant has been filed this OA to seek the following reliefs:

"a) An order do issue directing the respondents authority to publish the result of the selection of Postal Assistant/Sorting Assistant in the category of best Physique cum Weight Lifter under 60 kg Body Weight Category i.e Sl. No. 15 of the Notification being No. Rectt/R-8/Direct Quota (Sports)/2013, 2014 and 2015-16 dated 06.08.2018 issued by Assistant Director of Postal Services (Rectt.) in the Discipline of Best Physique cum Weight Lifter under 60 kg category.

b) An order do issue directing the official respondents to show cause as to why the result of the selection of Postal Assistant/Sorting Assistant for Sl. No. 15 of the Notification being No. Rectt/R-8/Direct Quota (Sports)/2013, 2014 and 2015-16 dated 06.08.2018 is not published till date.

c) An order do issue directing the official respondents to issue appointment letter in favour of the applicant in terms of the Notification dated 06.08.2018 for the post of Postal Assistant/Sorting Assistant in West Bengal Circle against Outsider Quota of vacancies under Sports Quota in the Discipline of Best Physique cum Weight Lifter under 60 kg category subject to the applicant fulfilling all the requisite criteria as per the said Notification dated 06.08.2018.

d) An order do issue directing the respondents authority to produce all the relevant records in connection with the publishing of Result of Sl. No. 15 of the Notification dated 06.08.2018 before this Hon'ble Tribunal.

e) Costs.

f) For any other appropriate order or orders as your Lordships may deem fit and proper."

3. The facts of the case as narrated by the Ld. Counsel for applicant are that the applicant is a renowned Best Physique cum Weight Lifter and he has participated in so many National Championship as a Best Physique cum Weight Lifter 60 kg category. The applicant applied against the notification dated



06.08.2018 against Sports Quota in the Discipline of Best Physique cum **Weight Lifter** 60 kg category at Srl. No. 15 for the post of Postal Assistant/**Sorting Assistant** and he possess all the certificates as per the said notification as **well as** he **has also** fulfilled the requisite educational qualification. However, the respondent authorities have failed and ignored to publish the result for the Srl. No. 15 of Best Physique cum Weight Lifter below 60 kg category till date. **Hence,** the present OA.

4. Ld. Counsel for the applicant submits that the grievance of the **applicant** may be redressed, if the departmental authorities are directed to publish **the result**, in question.
5. After hearing Ld. Counsel for the parties, we direct the **respondent** authorities to disclose the result at Srl No. 15 of Best Physique cum Weight **Lifter** below 60 kg within a period of 1 month from the date of receipt of a copy **of this order**, if there is no other impediment, and communicate the same to **the applicant** by way of a reasoned and speaking order.
6. OA is accordingly disposed of. No costs.

(*Nandita Chatterjee*)
Member (A)

(*Bidisha Banerjee*)
Member (J)

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